

NEPALI CONGRESS LEADERS IN INDIA

*711. SHRI JAGAT NARAIN: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Nepali Congress leaders and workers living in the country ;

(b) whether any arrangements have been made by Government for their safety ;

(c) whether Government have been approached by the Nepalese Government for the extradition of the Nepali Congress leaders to Nepal; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) There are approximately 340 Nepali political workers living in the country.

(b) No special arrangements have been made for their safety.

(c) No, Sir.

(d) Does not arise.

STATEMENT BY PUNJAB DEPUTY SPEAKER REGARDING NAXALBARI AFFAIRS

*712. PROF. SATYAVRATA SIDDHANTALANKAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to a statement made by Shri Jagjit Singh, the former Upa-dhyaksh of the Punjab Vidhan Sabha as reported in the Dainik 'Hindustan' of 17th August, 1967 to the effect that he was in possession of concrete information based on facts that the Left Communists in the country were conspiring to organise Naxalbari conditions all over India ; and

(b) whether Government have contacted Shri Jagjit Singh and elicited any concrete information from him ; if so, with what result?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Government have seen the report appearing in the 'Hindustan' of August 17, 1967.

(b) Facts are being ascertained from the State Government.

REHABILITATION OF VICTIMS OF COMMUNAL RIOTS

*713. DR. GOPAL SINGH :

SHRIMATI ANIS KIDWAI:

PT. S. S. N. TANKHA :

SHRIAKBARALIKHAN:

SHRIMATI SHYAM KUMARI KHAN :

SHRI MULKA GOVINDA REDDY:

CHAUDHARY A. MOHAMMAD:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any steps have been taken to rehabilitate the victims of the recent communal riots in various parts of the country ;

(b) whether any punishment has been awarded to those responsible for the riots or for their failure to check their occurrence ; and

(c) what are the terms of reference of the Commission appointed to enquire into these riots?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) and (b) A statement is laid on the Table of the House. (See below.)

(c) A copy of the Notification appointing the Commission of Inquiry is laid on the Table of the House. [See Appendix LXII. Annexure No. 91.]

STATEMENT

Rehabilitation of the victims of communal riots from 1st July, 1967 to date

No communal incident occurred in Assam, Haryana, Orissa, Punjab, Naga-land, Mysore, Himachal Pradesh, Laccas, Minicoy and Amindivi Islands, Andamans and Nicobar Islands, NEFA, Manipur, Chandigarh, Goa, Daman and Diu, Pondicherry and Tripura. There is, therefore, no question of rehabilitation of victims of communal riots or punishment to those responsible for the

riots or for their failure to check their occurrence in these States and Union Territories.

2. No major communal incident has occurred in Gujrat during this period resulting in displacement of members *pi* minority communities. The question of rehabilitation, therefore, does not arise, in this case.

3. Information from the remaining States and Union Territories is being collected.

AUTOMOBILE ASSOCIATION OF UPPER INDIA

714. SHRI ARJUN ARORA : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) the relation of Government with the Automobile Association of Upper India ;

(b) the names of Government Officers who are office bearers of the Association ; and

(c) the amounts of money paid by Government to the Association during the years 1965-66 and 1966-67 for handling Government work?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DAR-SHAN) : (a) The Association has been recognised by the Delhi Administration for the purpose of issuing driving licences under the Motor Vehicles Act, 1939, and collection of tax under the Delhi Motor Vehicle Taxation Act, 1962, and issue of tax tokens to its members.

(b) The following three Government Officers are on the Managing Committee of the Association for the year 1967-68, in their personal capacity:

- (1) Shri V. Shankar, Secretary Ministry of Defence,—President.
- (2) Shri Rajinder Singh, Director, Indian Drugs and Pharmaceuticals (Private) Limited,—Member.
- (3) Major General S. P. Vohra, Directorate of E.M.E., Ministry of Defence,—Member.

(c) No money is paid to the Association for collection of tax, etc., from its members.

ARREST OF INDIAN NATIONALS DURING INDO-PAK. CONFLICT

*715. SHRI ABID ALI: Will the Minister of HOME AFFAIRS be pleased to state the result of the enquiries concerning the wrongful arrest of some Indian nationals and particularly Congressmen during the Indo-Pakistan conflict and the action taken by Government in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : The Central Government did not undertake any inquiry into individual cases of arrests during the Indo-Pakistan conflict. The former Home Minister had, however, suggested to the Chief Ministers that they might review all cases of detentions to satisfy themselves as to whether the detention in each case was justified and whether it should continue.

ARTIFICIAL RAIN MAKING

*716. SHRI BHUPINDER SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government's attention has been drawn to the Press reports that the Commonwealth Scientific and Industrial Organisation of Australia is prepared to lend aircraft and experienced pilots to India for conducting experiments for artificial rain making in the country ;

(b) whether an officer of the Planning Commission who had been to Australia to study rain making programme there, has reported in favour of a large-scale Indian programme in this field; and

(c) if the answer to parts (a) and (b) above be in the affirmative, what is the reaction of Government in this regard and what are the details of the report?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) Yes, Sir.

(b) Yes, Sir.